

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-2757/2016

New Delhi, this the 24th day of August, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Smt. Kela, age 57 years,
w/o late Ajit Singh,
R/o Vill & PO Bhainsru Khurd,
District & Tehsil Rohtak (Haryana).

... Applicant

(By Advocate: Sh. S.M. Dalal)

Versus

Commissioner,
North Municipal Corporation of Delhi,
Civic Centre, Minto Road,
New Delhi.

... Respondents

(By Advocate: Sh. R.N. Singh)

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

Learned counsel for the applicant submits that the applicant has already got the relief she has prayed for in this OA.

2. Accordingly, this OA has become infructuous and is dismissed as such.

**(Raj Vir Sharma)
Member (J)**

/ns/

**(Shekhar Agarwal)
Member (A)**